Name of the Corporate Debtor: Laxme Saai Steel Private Limited; Date of Commencement of CIRP: 18-01-2022; List of Creditors as on: 30-04-2022; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	2	115156227	2	115156227	37.74	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	49504941	3	49504941	16.22	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	10	666532	10	561239	0.18	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	161296259	2	65006380	21.30	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	100096366	2	74908479	24.55	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	Annexure 9
Total		19	426720325	19	305137266	100.00	0	121583059	0	